

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CA (CAA) – 137 (ND)/2017

PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s Girja Shankar Agrochem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present:	Mr. Manoj Kumar Garg, Advocate for the Petitioner			
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**ORDER**

An application has been filed for preponing the date fixed in the case on the ground that the consent affidavits of all concerned have been filed.

To come up before the regular Bench on 9<sup>th</sup> January, 2018.

  
(Ina Malhotra)  
Member (J)

(Lekh Raj Singh)